

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 355 of 2019

IN THE MATTER OF:

Sarada Prasad Rath

....Appellant

Vs.

Registrar of Companies, Odisha

....Respondent

Present:

For Appellant: Mr. Sameer Gupta, Advocate

For Respondent:

ORDER

08.01.2020: At request of the Learned Counsel for the Appellant, the matter is adjourned to **31st January, 2020** under the caption 'For Admission (After Notice)'.

[Justice Venugopal M.]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

[V. P. Singh]
Member (Technical)

sa/md